

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
11-07-2024 AT 10:30 AM**

**CA (CAA) No. 21/230/HDB/2024**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Tower Vision India Pvt Ltd., (Transferor Co.,) & M/s. Ascend Telecom  
Infrastructure Pvt Ltd., (Transferee Co.,) **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr R Inba Raju, for petitioner present through Video  
Conference.

Matter passed over.

Matter called again. Heard. **Orders reserved.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**